Annexure – 7

Name of the corporate debtor: RSJ Developers Private Limited; Date of commencement of CIRP:01.10.2021 (Order served to IRP dated 06.10.2021); List of creditors as on: 24.11.2021

List of operational creditors (Government dues)

(Amount in INR)

S.No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department	Centre Government		08.11.2021	24,346,451	24,346,451	Income Tax	-	-	NO	-	-	-	-	-	Since the books of accounts have not been provided by the Corporate Debtor to the deemed Resolution Professional,the amount of claim is verified as per the documents provided by the claimant.
	TOTAL				**24,346,451.00**	**24,346,451**									**-**	